

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1257
ANSWERED ON 27TH JULY 2023**

KOZHIKODE-PALAKKAD GREENFIELD HIGHWAY

1257. SHRI M.K. RAGHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the progress of Kozhikode Palakkad Greenfield Highway;**
- (b) whether land acquisition process for the said Highway has been completed and if so, the details thereof;**
- (c) whether adequate compensation has been provided for acquisition of land and if so, the details thereof; and**
- (d) the progress and current status of NH-66 redevelopment along Vengalam Ramanattukara stretch?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Detailed Project Report (DPR) for Kozhikode Palakkad Greenfield Highway has been awarded. The project is at land acquisition stage. The Award under section 3(G) of NH Act has been declared in about 90% of the total land required. The compensation is in accordance with National Highway Act 1956 and various clause of Right to Fair compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act 2013, as made applicable by Ministry of Road Transport & Highways.

(d) Six-laning work of Vengalam to Ramanattukara section of National Highway (NH) - 66 has commenced on 22.02.2021 with physical progress of 43% as on 30.06.2023.
